

**Bomb Explosion in J & K Assembly Building**

\*958. { Shri D. C. Sharma;  
Shri Hari Vishnu Kamath;  
Shri Vishram Prasad;  
Shri Yashpal Singh;  
Shri Kachhavaia;

Will the Minister of Home Affairs be pleased to state:

(a) whether a bomb exploded in the Assembly Hall of Jammu and Kashmir State at 11 P.M. on the 24th March, 1964; and

(b) the result of the investigations made in this regard?

The Minister of Home Affairs (Shri Nanda): (a) Yes, Sir.

(b) The explosion took place in the enclosed verandah at the rear of the Assembly Hall in the southern wing of the Old Secretariat at Jammu. It appeared to be of mild intensity and the only damage done was the breaking of window panes and a crack in one of the walls; the asbestos roof of the room was also damaged. Investigations conducted by the State Government have indicated that a mechanical time device was planted at an open attic on the side of the building facing Mohalla Pakki Dhakki. The investigation is continuing.

कुम्भीग्राम हवाई अड्डे पर सुरक्षा कार्यवाहियां

\*९५९. { श्री कछवाय :  
श्री हरि विष्णु कामत :  
श्री दी० चं० शर्मा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सिलचर के निकट कुम्भीग्राम हवाई अड्डे का फोटो लेते हुए दो मुसलमान युवक गिरफ्तार किये गये

(ख) क्या यह भी सच है कि हवाई अड्डे जो कि प्रतिषिद्ध क्षेत्र है, में प्रवेश करने का उनके पास कोई वैध अनुमति पत्र नहीं था; और

(ग) क्या सरकार ऐसी घटनाओं को पुनः न होने देने के लिये कुछ कठोर कदम उठाने का विचार कर रही है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी) : (क) और (ख). जी हां। दो व्यक्ति कुम्भीग्राम सिविल हवाई अड्डे के फोटो लेने की कोशिश करते हुए १८ मार्च, १९६४ को गिरफ्तार किये गये। वास्तव में कोई फोटो नहीं लिया गया था। भारत सुरक्षा नियम ८ के अधीन एक मुकदमा उनके विरुद्ध दर्ज किया गया है, तथा उसकी जांच की जा रही है।

(ग) ऐसी कोई घटना पुनः न होने देने के लिये उपयुक्त सावधानी की कार्यवाहियां की गई हैं।

**Acquisition of Vacant Plots in Delhi**

\*960. { Shri Vishram Prasad:  
Shri P. C. Borooah:  
Shri P. R. Chakraverti:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have decided to acquire all the unbuilt plots of land in approved colonies in Delhi;

(b) if so, the names of the colonies in which such plots will be acquired; and

(c) whether Government propose to give some time to the plot holders to make constructions before acquiring them?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). The Delhi Administration have notified on 21st March, 1964, under Section 4 of the

Land Acquisition Act, 1894, for acquisition all vacant plots in the urbanizable limits stipulated in the Master Plan for Delhi. This is in accordance with the scheme for large-scale acquisition, development and disposal of land in Delhi, the details of which are given in the Statement laid on 23-3-1961 on the Table of the House in response to the Call Attention Motion tabled by Shri P. G. Deb under Rule 197. A copy of the Government of India Delhi Gazette Extraordinary Part IV, dated 23rd March 1964, in which the notifications have been published along with the press Note issued on the subject are placed on the Table of the House. [Placed in Library, See No. LT-2662] 64].

#### Antibiotics

\*961. **Shri Hari Vishnu Kamath:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Prime Minister has publicly given expression to the "unhappy" experience of antibiotics; and

(b) if so, whether Government propose to reorientate their plans for the manufacture of antibiotics in our country?

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan):** (a) We have no information.

(b) No change in the current plans under implementation is contemplated.

#### All-India Service of Scientists

\*962. { **Shri Sidheshwar Prasad:**  
**Shri D. C. Sharma:**  
**Shri P. R. Chakraverti:**  
**Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Education be pleased to refer to the reply given to

Starred Question No. 503 on the 11th December, 1963 and state:

(a) whether recommendations regarding the creation of All-India Service of Scientists have since been received from the Scientific Personnel Committee;

(b) if so, the nature of the recommendations; and

(c) the decision of Government in regard thereto?

**The Minister of Education (Shri M. C. Chagla):** (a) Not yet, Sir.

(b) and (c). Do not arise.

#### Floating Laboratory for Indian Ocean

\*963. { **Shri P. R. Chakraverti:**  
**Shri Bibhuti Mishra:**

Will the Minister of Education be pleased to state:

(a) whether a floating laboratory is being sent to the Indian Ocean to take part in the 20-nation Exploration;

(b) whether Indian scientists are included in the team to study the Ocean bottom, the sea and the air above it; and

(c) how far this exploration differs from the programme that was undertaken in the International Geophysical Year?

**The Minister of Education (Shri M. C. Chagla):** (a) Government have no information.

(b) and (c). Do not arise.

#### Petro-Chemical Project

\*964. { **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government propose to set up a Petro-Chemical project in Gujarat;